

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT – 2

ITEM No.209- IA(IBC)(LIQ.)/1(AHM)2024
ITEM No.210- IA/1249(AHM)2023
in
CP(IB)/106(AHM)2022

Proceedings under Section 9 IBC

IN THE MATTER OF:

Simon India Ltd

.....Applicant

V/s

Ecophos GNFC India Pvt Ltd

.....Respondent

Order delivered on: 07/06/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant

: Mr. Kunal P. Vaishnav, Adv.

For the Respondent

: Mr. Nandish Chudgar, Adv. for R-6.

Ms. Tanya Shah, Adv. for R-1 to 3

ORDER

IA(IBC)(LIQ.)/1(AHM)2024 IA/1249(AHM)2023

Learned Counsel for respondent no.1 to 3 has filed a leave note, hence, these matter stand adjourned to 16.07.2024.

Sd-

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

CHITRA HANKARE
MEMBER (JUDICIAL)